Note:— 1. All motions and mentioning of D. B. Civil side in respect of cases already listed, to be listed or to be filed, and matters assignable, under any heading, shall be made before D. B. - I.

All motions and mentioning of D. B. Criminal side in respect of cases already listed, to be listed or to be filed, and matters assignable, under any heading, shall be made before D. B. - II.

- 2. All motions and mentioning of S. J. matters whether Civil or Criminal, in respect of cases already listed, to be listed or to be filed, and matters assignable, under any heading, shall be made before respective Single Benches dealing with the subjects as per roster and, in case of a particular subject assigned before more than one Bench, before the senior most Hon'ble Judge presiding over such Benches.
- 3. All matters would be listed as per roster. Tied up and part- heard matters will be listed on Wednesday in 2nd half before respective Benches, subject to any further instruction of Hon'ble Judges concerned.
- 4. Election Petitions under the Representation of People Act would be tried, heard and decided by the Hon'ble Judges, who has been entrusted with such petitions.

## SITTING OF BENCHES OF PATNA HIGH COURT FROM 27th February, 2018

## **DIVISION BENCHES**

 Hon'ble The Chief Justice & Hon'ble Mr. Justice Dr. Anil Kumar Upadhyay (Monday, Tuesday & Thursday- Whole Day) (Wednesday & Friday – 1<sup>st</sup> Half) I CWJC -Group-6- Relating to PIL

II CWJC- Group-7 Relating to Validity of Acts , Rules & Regulations etc.

III CWJC-Group-8- Relating to All Direct and Indirect Taxation etc.

IV CWJC-Group-9, Group 32(ii)- (State Taxation Matters) / M. A. (Taxation)— Orders , Admission & Hearing V Group-30--LPA (2017 & 2018 ) Orders, Admission & Hearing.

VI Referred matters civil and criminal – Orders, Admission & Hearing

VII Group- 53--Cr. WJC (D.B.)-- B.C.C. Act— Orders,

Admission & Hearing.

VIII CWJC-Group-23--Company Appeal (D.B.) IX CWJC-Group-36--Supreme Court Appeal

X Any other civil matters not assigned to any other D.B.

XI Any other specially Assigned Matters

2. Hon'ble Mr. Justice Ajay Kumar Tripathi Hon'ble Mr. Justice Rajeev Ranjan Prasad I Group- 30--LPA (upto 2016) -Orders , Admission & Hearing

II CWJC-Group-- 11— CAT Matters - Orders, Admission & Hearing.

III CWJC-Group-10 - Relating to Judicial Service III. Group –33(i)--MJC-Contempt (D.B.)--Orders,

Admission & Hearing

IV. Specially Assigned Matters

3. Hon'ble Mr. Justice Dr. Ravi Ranjan & Hon'ble Mr. Justice Prakash Chandra Jaiswal

I. Cr. WJC- Group-53- Including Habeas corpus (D.B.)

— Orders, Admission & Hearing. II Original Criminal Misc.(D.B.)

III. M.A. --Group- 32(i) --(Family Court Matters) Orders, Admission & Hearing

IV. Commercial Appellate Division Matter - Group- 34

V. Specially Assigned Matters

VI Any other criminal (D.B.) matters not assigned to any other D.B.

4. Hon'ble Mr. Justice Jyoti Saran & Hon'ble Mr. Justice Chakradhari Sharan Sing

1st half-- I. Group- 30--LPA -- Hearing

Hon'ble Mr. Justice Chakradhari Sharan Singh II. M.A. (D.B.) (other than Tax Matters)— Hearing

III. MJC- (D.B.)— Hearing

IV Civil Review (D.B.) —Orders, Admission & Hearing

V. Specially Assigned Matters

5. Hon'ble Mr. Justice Rakesh Kumar & Hon'ble Mr. Justice Arvind Srivastava

I. Criminal Appeals (D.B.)--Group- 41

(Custody matters)-Orders, Orders On Petitions &

Hearing

II. Death Reference--Group- 55-- Hearing

**III. Specially Assigned Matters** 

6. Hon'ble Mr. Justice Hemant Kumar Srivastava & Hon'ble Mr. Justice Rajendra Kumar Mishra

I. Cr. Appeal (D.B.)--Group- 41— Orders, Orders on

**Petitions & Admission** 

II. Cr. Appeal (D.B.)--Group- 41 --- Hearing (Other than

**Custody matters**)

III. Cr. Appeal (D.B.)-Group- 41- Hearing (above 10 years

old)

**IV. Specially Assigned Matters** 

## **CIVIL & CRIMINAL SINGLE BENCHES**

1.Hon'ble The Chief Justice (Wednesday & Friday)

2nd half— I. Request Case- (Group-35)

II. MJC- (Group-33)—contempt Arising out of salary and Pension mattes relating to university and State Govt.

**III. Specially Assigned Matters** 

3.Hon'ble Mr. Justice Jyoti Saran

2nd half-- I. CWJC- Group-13 Service Matters (other than

Education Service) —Orders , Admission & Hearing

(2016)

Il Specially Assigned Matters

4. Hon'ble Mr. Justice Dinesh Kumar Singh

I.CWJC- Group-22 Miscellaneous—Except Sub-Group-(iv)

Writ Petition arising from Civil Court Orders

—Orders , Admission & Hearing

II. CWJC- Group-21 Environment related --- Orders , Admission & Hearing III. Specially Assigned Matters

5. Hon'ble Mr. Justice Shivaji Pandey

I. CWJC- Group-13 Service Matters (other than

Education Service) (up to 2010)  $\,$  —Orders , Admission &

Hearing.

II. Group — 24 to 27 (Company Matters)

Orders, Admission & Hearing
 Specially Assigned Matters

6. Hon'ble Mr. Justice Ashwani Kumar Singh

1st half --I. CWJC-Group--18(Municipal, Local bodies etc)

II. CWJC — Group —20 (Industrial Law )

2nd half -- III. Group - 45 Criminal Misc. Quashing

--Orders, Admission & Hearing. IV. Specially Assigned Matters

7. Hon'ble Mr. Justice Vikash Jain

I. CWJC — Group —16(Trade & Commerce) -- Orders,

Admission & Hearing.

II. Specially Assigned Matters

8. Hon'ble Mr. Justice Ahsanuddin Amanullah

I. CWJC — Group —15 (Retirement benefit)

II. CWJC- Group-14(Education Service) (2015)

-- Orders, Admission & Hearing III. Specially Assigned Matters

9. Hon'ble Mr. Justice Aditya Kumar Trivedi I. Group- 42 Criminal Appeal II. Group- 43 Criminal Appeal (S.J.) (From 2015 to 2018) {except Group-43 (iv)} --- Orders, Admission & Hearing **III. Specially Assigned Matters** 10. Hon'ble Mr. Justice Chakradhari Sharan Singh 2nd half-- I. Group- 37- Second Appeal (from 2001) Order, Admission & Hearing II. CWJC- Group-12 Education Matters III. CWJC- Group-19 Election Matters - Orders, Admission & Hearing IV. Specially Assigned Matters 11. Hon'ble Mr. Justice Prabhat Kumar Jha I. Group-1 to 5 -( Cer. Appeal, C. Misc., C. Rev., C. Ref, C. Rvn. etc.)Order, Admission and Hearing (up to 2018) II. CWJC- Group-17 (Up to 2018) -Orders, Admission & Hearing **III. Specially Assigned Matters** 12. Hon'ble Mr. Justice Jitendra Mohan Sharma I. Group- 29- F.A.- Order & Hearing (from 2001) II. Group- 38, 39 & 40 (Test cases) **III. Specially Assigned Matters** 13. Hon'ble Justice Smt. Anjana Mishra I. Group – 33 MJC (up to 2018)—Orders, Admission & Hearing. **II. Specially Assigned Matters** 14. Hon'ble Mr. Justice Ashutosh Kumar I. Group – 44 Criminal Appeal U/s 341 Cr. PC II. Group - 47 to 52 Criminal Misc. Modification, Restoration, Transfer, C. Bail, Cr. Ref., Cr. Rev. etc. III. Group - 57 Govt. Appeal (S.J.) IV. Group - 59 SLA V. Group - 45 Criminal Misc. Quashing --- Orders, Admission & Hearing VI. Group- 43 -- Cr. Appeal (S.J.) -- Custody matters --- Orders, Admission & Hearing (up to 2017) VII. Specially Assigned Matters 15. Hon'ble Justice Smt. Nilu Agrawal I. CWJC- Group-13 Service Matters (other than Education Service) (2011 to 2012) -- Orders, Admission & Hearing. II. Group- 54-Cr. WJC —Orders, Admission & Hearing. III. Specially Assigned Matters 16. Hon'ble Mr. Justice Sudhir Singh I. CWJC- Group-14 (Education Service) -- Orders, Admission & Hearing – (up to 2014) II. Group - 46 Criminal Misc. Bail - U/s 498A & Excise Act III. Specially Assigned Matters 17. Hon'ble Mr. Justice Birendra Kumar I. Group- 37- Second Appeal (up to 2000) -- Orders, Admission & Hearing II. Group - 46 (i) Criminal Misc. R/Bail - Orders & Admission III. Group- 43- Cr. Appeal (S.J.) arising out SC/ST Act **IV. Specially Assigned Matters** 18. Hon'ble Mr. Justice Vinod Kumar Sinha I. Group- 43 Criminal Appeal (S.J.) - Hearing (above 10 years) (up to 2008)

II. Specially Assigned Matters

19. Hon'ble Mr. Justice Sanjay Priya 1st half -- I. Group - 46 Ci

1st half -- I. Group - 46 Criminal Misc. A/Bail-- Orders &

Admission

2nd half -- II. Group - 45 Criminal Misc. Quashing

--Orders, Admission & Hearing.

III. Group- 43 Criminal Appeal (S.J.) (From 2009 to 2010)

--Orders, Admission & Hearing. IV. Specially Assigned Matters

20. Hon'ble Mr. Justice Arun Kumar I. Group – 46 Criminal Misc. R/Bail

--- Orders & Admission

II. Group - 45 Criminal Misc. Quashing -- Orders,

Admission & Hearing

III. Group- 43 Criminal Appeal (S.J.) -Orders, Admission &

Hearing (2011 to 2012)
IV. Specially Assigned Matters

21. Hon'ble Mr. Justice Sanjay Kumar

I. Group- 29- F.A.- Order & Hearing (up to 2000)

II. Group-22 (iv) arising from Civil Court Orders

**III. Specially Assigned Matters** 

22. Hon'ble Mr. Justice Dr. Anil Kumar Upadhyay

(Wednesday & Friday)

2nd half I. CWJC- Group-14(Education Service) (2016 to

2018) -- Orders, Admission & Hearing

**II. Specially Assigned Matters** 

23. Hon'ble Mr. Justice S. Kumar I. CWJC- Group-13 Service Matters (other than

Education Service) (2013 to 2014)- Orders, Admission &

Hearing

**II. Specially Assigned Matters** 

24. Hon'ble Mr. Justice Madhuresh Prasad I. CWJC- Group-13 Service Matters (other than

**Education Service) (2015)** 

II. Group 32 - Miscellaneous Appeal
III. Group - 45 Criminal Misc. Quashing
--Orders, Admission & Hearing.
IV. Specially Assigned Matters

25. Hon'ble Mr. Justice Mohit Kumar Shah I. CWJC- Group-13 Service Matters (other than

Education Service) (2017 to 2018)—Orders, Admission &

Hearing.

II. Group – 46 Criminal Misc. A/Bail-- Orders &Admission III. Group- 43 Criminal Appeal (S.J.) (From 2013 to 2014)

--Orders, Admission & Hearing. IV. Specially Assigned Matters

Civil Review Petitions, MJC (Restoration) and C. Bail in Single Judge Matters to be listed as per Tied up of the Bench Concerned / Roster of the subject matter.